

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5971  
ANSWERED ON:29.04.2015  
APPROPRIATION OF FUNDS  
Scindia Shri Jyotiraditya Madhavrao

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has decided to set up an inquiry committee to investigate charges of fund appropriation by some NGOs under the Sarva Shiksha Abhiyan (SSA);
- (b) if so, the details of complaints received by the Union Government against NGOs who have embezzled funds under the SSA;
- (c) the time by which the inquiry committee has been asked to submit its report to the Government; and
- (d) the other steps the Government proposes to take to ensure transparency in the utilisation of funds by NGOs under SSA?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d) : Complaints against two Non Governmental Organisations (NGO) namely; M/s Katha, New Delhi in 2012 and M/s Sabrang Trust, Mumbai in 2014 of mis-utilisation of Government funds given under Innovative and Experimental Education (I&E) scheme, were received. A two member Committee had enquired the allegations against M/s Katha, New Delhi and found nothing adverse against the NGO. A three member Inquiry Committee has also been constituted on 18.02.2015 to inquire into the allegations of misutilization of grant amounting to Rs.1.39 crores given to M/s Sabrang Trust, Mumbai with a direction to submit a report within two months. The proposal of an Non-Governmental Organisation (NGO), if found fit, is approved for financial assistance by the Central Grant-in-Aid Committee (GIAC) only for two years at a maximum. Grants to the NGO for the second year is released only after receiving recommendations from a Joint Evaluation Team (JET) of Ministry of Human Resource Development (MHRD) consisting of a GIAC member, a representative of the State Government concerned and a representative of the Ministry. Apart from this the NGO has to submit annual audited accounts, duly certified by a Chartered Accountant.